

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 208 of 2013

Dated : 28th April, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Andhra Pradesh Power Generation
Corp'n. Ltd. ... Appellant(s)**

Versus

**Central Electricity Regulatory Commission & Anr.
.... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Gopal Chaudhary
Counsel for the Respondent(s): : Mr. M.S. Ramalingam for
CERC
Ms. Swapna Seshadri for
POSOCO**

ORDER

Post the matter for further hearing on **07.07.2014 at
12.30 p.m.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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